	Annexure-3														
	Name of the corporate debtor: Concord Buildwell Private Limited; Date of commencement of CIRP:- 18.03.2025.; List of creditors as on: 09.06.2025														
	Secured Financial Creditors (Other Than Financial Creditors belonging to any class of creditors)														
SI	Name of	Detail	s of claim	Details of claim admitted						Amount of	Amount of any	Amount of claim not	Amount of	Remarks, if any	
No.	creditor	rec	ceived	1						contingent claim	mutual dues, that	admitted	claim under		
		Date of	Amount	Amount of	Nature of	Amount covered	Amount covered	Whether	% of voting		may be set-off		verification		
		receipt	claimed	claim admitted	claim	by security	by guarantee	related party?	share in CoC						
						interest									
1	Standard Capital Markets Ltd.	07/06/2025	4,201,940,572	4,128,006,468		4,128,006,468		No	100.00	-	-	73,934,104	-		
	TOTAL		4,201,940,572	4,128,006,468		4,128,006,468				-	-	73,934,104	-		